

(ब) वर्ष 1980 से निम्नलिखित संवत् प्रारम्भ होने से तरल पेट्रोलियम गैस की उपलब्धता में सुधार होने की आशा है :—

- (1) बम्बई हाई संवत् गैस से एल० जी० पी० जी० भ्रग करने की सुविधायें;
- (2) मथुरा शोधनशाला;
- (3) कोयाली शोधनशाला में द्वितीय स्तर की शोधन सुविधायें;
- (4) बोगाई गांव शोधनशाला का कोकर यूनिट ।

आशा है कि इन संयंत्रों के प्रारम्भ हो जाने से तरल पेट्रोलियम गैस की उपलब्धता में काफी सुधार हो जाने की आशा है ।

**Price Preference to IDPL in Tenders**

10024. SHRI S. S. DAS: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that 10 per cent price preference is given to IDPL in tenders of Central Government and State Government purchases against small scale units; and

(b) if so, the reasons therefor?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) No price preference is given to Indian Drugs and Pharmaceuticals Limited (IDPL) in tenders of Central Government or State Government purchases.

(b) Does not arise.

गुजरात में सन्तालपुर तालुका का विद्युतीकरण

10025. श्री मोती भाई धार० चौबरी : क्या ऊर्जा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सन्तालपुर तालुका के विद्युतीकरण के बारे में गुजरात सरकार ने कोई

योजना केन्द्र को स्वीकृति के लिए भेजी है;

(ख) क्या इस पिछड़े क्षेत्र का विद्युतीकरण सुनिश्चित करने के लिए इसे स्वीकृति दी जाएगी; और

(ग) क्या इस क्षेत्र के पिछड़ेपन को ध्यान में रखते हुये उक्त योजना को प्राथमिकता दी जाएगी ?

ऊर्जा मंत्री (श्री पी० रामचन्द्रन) :

(क) से (ग) गुजरात के सन्तालपुर तालुका की कोई ग्राम विद्युतीकरण स्कीम ग्राम विद्युतीकरण निगम ने स्वीकृत नहीं की है या निगम के पास ऋण स्वीकृति के लिए विचाराधीन नहीं है । गुजरात बिजली बोर्ड ।

प्राप्त होगी और यदि जांच करने पर स्कीम तकनीकी तौर पर व्यवहार्य तथा वित्तीय तौर पर जीवनक्षम पाई गई तो निगम द्वारा इस पर विचार किया जाएगा बशर्ते कि धन उपलब्ध हो ।

**Standards for approval of Films by Censor Board**

10026. SHRI MOHAN LAL PIPIL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that the films produced in India are required to be approved by the Censor Board of the Government before these are released for screening in the public;

(b) whether any standards are observed by the Censor Board for examining the suitability of the films; if so, the details thereof; and

(c) the total number of films approved and/or rejected by the Censor Board during the years 1977 and 1978?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) and (b) All films are required to be certified by the Board of Film Censors before they are released for screening to the

public. For determining the suitability of films for public exhibition, the Board of Film Censors examines all films in accordance with the provisions of the Cinematograph Act, 1952 (37 of 1952) and the guidelines issued thereunder. Films suitable for unrestricted public exhibition are given 'U' certificates and films, although

not suitable for such exhibition but suitable for public exhibition restricted to adults are given 'A' certificates.

(c) The number of films (both Indian and foreign) certified by the Board during 1977 and 1978 is as follows:

Year	Feature films	Shorts	Total
1977.	749	2156	2905
1978.	758	1918	2676

The number of films (both Indian and foreign) refused certificates during 1977 and 1978 is given below:—

Year	Features	Trailers	Shorts	Total
1977	19	10	1	3
1978.	10	5	2	17

#### Termination of services of Employees of Neyveli Lignite Corporation during Emergency

10027. SHRI A. MURUGESAN: Will the Minister of ENERGY be pleased to state:

(a) how many persons were removed from service during emergency at Neyveli Lignite Corporation;

(b) how many have been re-instated so far; and

(c) what action has been taken to re-instate them on the representations of such terminated individuals?

THE MINISTER OF STATE FOR MISHRA): (a) The services of 13 officers and 27 workmen were terminated in Neyveli Lignite Corporation Ltd. during 1975-76.

(b) and (c). The services of the 13 officers were terminated with refe-

rence to the contractual terms and the termination was approved by the Board of Directors of Neyveli Lignite Corporation. So far no officer has been reinstated. A panel of the Board has been constituted to review these cases. All the 27 workmen were dismissed for specific proved misconduct after following the prescribed departmental disciplinary procedure. So far, 7 workmen have been taken in as fresh entrants based on Labour Court awards/appeal; four cases have been rejected in appeal by State Government/Labour Court and one case has been dismissed. No dispute was raised in the remaining 15 cases.

#### Supply of Drugs through Government channel

10028. SHRI R. KOLANTHAIVELU: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) what are the provisions for special packing in regard to drugs sup-